BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB) No.512/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name of the Company		Busilink Associates -Vs- Stesalit Ltd		
Uı	nder Section	8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. Kushagaa Shah, Advi Stesalit 2th' 15/11/2017 2. Mr. Duiket Chandhuy, (lookseate Deleter) Chanding Adv.

3. KANISHK KHETAN, ADV

PETITIONER

ORDER

15/11/17

Kanihtkut

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor has filed Vakalatnama along with the copy of Board Resolution and submitted that there is no need for filing any reply.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)